

**COURT FEE TABLE**

<b>CIVIL WRIT PETITION</b>			
<b>Sr. No.</b>	<b>Case Type</b>	<b>Nomenclature</b>	<b>Court Fee (In Rupees)</b>
<b>1.</b>	Civil Writ Petition	CWP	<b>Rs. 50</b> per Petitioner
<b>CIVIL CASES</b>			
<b>1.</b>	Regular First Appeal	RFA	<b>Rs. 100</b> (In Land Acquisition Case) (In rest of Cases, Court Fee is as per Value under the provisions of Court Fees Act, 1870 (Un-amended Court Fees Act) as applicable to State of Punjab)
<b>2.</b>	Execution First Appeal	EFA	<b>Rs. 25</b>
<b>3.</b>	Regular Second Appeal	RSA	As per the provisions of Court Fees Act, 1870 (Un-amended Court Fees Act) as applicable to State of Punjab i) Fixed Court Fee as prescribed. ii) Ad-valorem Court Fees-As per value assessed
<b>4.</b>	Execution Second Appeal	ESA	<b>Rs. 5.25</b>
<b>5.</b>	Second Appeal Against Order	SAO	<b>Rs. 5.25</b>
<b>6.</b>	Civil Revision	CR	<b>Rs. 2.65</b> (filed under Article 227 of the Constitution of India) <b>Rs. 13</b> in Punjab and UT <b>Rs. 15</b> in Haryana (filed under Rent Restrict Act) <b>Rs. 5.25</b> Revision filed u/s 115 CPC  <b>Half of the Court fee</b> as affixed in Court below in Revision Petition filed against the judgment and decree passed u/S 6 of the Specific Relief Act.
<b>7.</b>	Transfer Appeal	TA	<b>Rs. 2.65</b>
<b>8.</b>	Civil Original	CO	As prescribed under the Court Fee Act
<b>9.</b>	Contempt Petition	COCP	<b>Rs. 2.65</b>
<b>10.</b>	Contempt Appeal	CACP	<b>Rs. 2.65</b>
<b>11.</b>	First Appeal from Order against Arbitration	FAO	Court Fee is leviable as per Circular /Correction Slip No. 45 Rule/IID.4 dated 8.9.2003 of Volume V of High Court Rules and Orders or as per Notification issued time to time
<b>12.</b>	First Appeal from Order (Mact)	FAO-MACT	<b>Rs. 5.25</b>
<b>13.</b>	Arbitration Case	ARB	Court Fee is leviable as per Circular /Correction Slip No. 45 Rule/IID.4 dated 8.9.2003

			of Volume V of High Court Rules and Orders or as per Notification issued time to time
14.	First Appeal from Order (under the provisions of (i) Indian Succession Act (ii) u/s 299 (PBT) (iii) against State Financial Corporation (iv) against FEMA (v) against Central Electricity (vi) Pb/Hry. Electricity (vii) against O 43 Rule 1 (viii) against ESI (ix) Pb. State Election Commission/Tribunal (x) Workmen Compensation Act (xi) Indian Lunacy Act (xii) Intellectual property (xiii) Misc. Matters	FAO	<b>Rs. 5.25</b>
15.	First Appeal from Order (filed against Indian Divorce Act)	FAO	<b>Rs. 39</b>
16.	First Appeal from Order (Railway Claim Tribunal)	FAO	<b>Rs.5.25</b> (In Accidental Cases) or Court Fee is leviable as per Schedule II of Railway Claims Tribunal Act, 1987 for other than accidental cases.
17.	First Appeal from Order (against Land Acquisition)	FAO	<b>Rs. 100</b>
18.	First Appeal from Order (filed against SGPC (Single Bench Appeal)	FAO	<b>Rs. 25</b>
19.	First Appeal from Order (filed against SGPC (Division Bench Appeal)	FAO	<b>Rs. 10</b>
20.	First Appeal from order (Matrimonial Cases)	FAO-M	<b>Rs. 19.50</b> (Punjab, UT, Chd.) <b>Rs. 24.50</b> (Haryana)
21.	First Appeal from Order (Against Family Court in matrimonial matters)	FAO	<b>Rs. 19.50</b> (Punjab, UT, Chd.) <b>Rs. 24.50</b> (Haryana)
22.	First Appeal from Order (Against Family Court in the matter of Guardian and Ward Act)	FAO	<b>Rs. 5.25</b>
23.	First Appeal from Order (Against Family Court in Misc. Matters)	FAO	As prescribed in the as per the Court of Act, 1870
24.	Income Tax Appeal	ITA	<b>Rs. 5.25</b>
25.	Value added Tax Appeal	VAT	<b>Rs.100</b>
26.	Service Tax Appeal, Central Excise Appeal, Custom Appeal	STA, CEA, CUSAP	<b>Rs. 200</b> (for private party) <b>Rs. 5.25</b> (for Govt. Departments)
27.	Probate Case	PBT	<b>Rs. 2.65</b>
<b>COMPANY CASES</b>			
1.	Company Petition (s) (Winding Up)	CP	<b>Rs. 260</b>
2.	Company Petition (s)	CP	<b>Rs. 13</b>

	(ii) Merger/De-merger/Arrangement		
3.	Company Appeal (SB)	CAPP	<b>Rs. 13</b>
4.	Company Appeal (DB)	CAPP	<b>Rs. 13</b>
5.	Company Application	CA	<b>Rs. 13</b>
<b>CRIMINAL CASES</b>			
1.	Anticipatory Bail	CRM-M	<b>Rs. 2.65</b>
2.	Regular Bail	CRM-M	NIL
3.	Quashing Petition	CRM-M	<b>Rs. 2.65</b>
4.	Direction Petition (Including Marriage Direction)	CRM-M	<b>Rs. 2.65</b>
5.	Criminal Revision	CRR	<b>Rs. 2.65</b> NIL (IN CASE PETITIONER IS IN CUSTODY)
6.	Criminal Revision (Family Court)	CRR-F	<b>Rs. 2.65</b>
7.	Criminal Appeal (SB)	CRA-S	<b>Rs. 2.65</b> (IN CASE OF BAIL) NIL (IN CASE PETITIONER IS IN CUSTODY)
8.	Criminal Appeal (DB)	CRA-D	<b>Rs. 2.65</b> (IN CASE OF BAIL) NIL (IN CASE OF CONVICTION)
9.	Criminal Appeal against Acquittal	CRM-A	<b>Rs. 2.65</b> (IN CASE OF BAIL) NIL (IN CASE OF CONVICTION)
10.	Criminal Writ Petition (Parole and Habeas Corpus)	CRWP	<b>Rs. 2.65</b> (IN CASE OF BAIL) NIL (IN CASE PETITIONER IS IN CUSTODY)
11.	Murder Reference	MRC	NIL
12.	Criminal Contempt Petition	CROCOP	<b>Rs. 2.65</b>
13.	Transfer Petition	CRM-M	<b>Rs. 2.65</b>
14.	Criminal Misc. Application	CRM	<b>Rs. 2.65</b>
<b>Note: Where the Appellant/Applicant/Petitioner is in custody, Court Fee is not required.</b>			
<b>LETTERS PATENT APPEAL</b>			
1.	Letters Patent Appeal (LPA)	5.25	
<b>COMMON DOCUMENTS IN CWP AND CIVIL CASES/CRIMINAL CASES</b>			
1.	Caveat Petition	---	<b>6.50</b>
2.	Cross Objection in RSA	XOBJ-S	As affixed in RSA / As per prayer or value
3.	Cross Objection in FAO	XOBJ-C	As affixed in FAO
4.	Cross Objection in RFA	XOBJ-R	As affixed in RFA/ As per prayer or value
5.	Cross Objection in LPA	XOBJ-L	As affixed in LPA
6.	Review Application (In CWP/Civil Cases)	RA-CW RA-CR RA-RS RA-RF RA-LP RA-CP RA-CA	<b>Half Court Fee</b> if within 90 days from date of order  <b>Full Court Fee</b> if above 90 Days from date of order
7.	Civil Misc. Application	CM	<b>Rs. 2.65</b>
8.	Execution Application (In original matters)	EA	<b>Rs. 2.65</b>

<b>9.</b>	Supreme Court Order	---	<b>Rs. 5.25</b>
<b>10.</b>	High Court Order	---	<b>Rs. 2.65</b>
<b>11.</b>	Lower Court Order	---	<b>Rs. 2.65/Rs. 1.25</b> as the case may be
<b>12.</b>	Annexures	---	<b>Rs. 0.65</b> per page
<b>13.</b>	Power of Attorney	---	<b>Rs. 2.65</b>
<b>14.</b>	Decree Sheet in Civil Appeals	---	<b>Rs. 2.65</b>

- Note: 1.** Court Fees in the cases is being received by DRR Section/Registry as per the Court Fees Act, 1870 (Un-amended)/Notifications issued from time to time and the Court fee is being calculated as per the Court Fee Chart provided in the DRR Section. It is also submitted that Schedule I and II of Court Fees (Punjab Second Amendment) Act, 2009 has been stayed vide order dated 27.11.2013 passed by Hon'ble Mr. Justice Rakesh Kumar Garg (as His Lordship then was) in RSA No. 3311 of 2013. The Court Fees chart/schedule is subject to change at any time without any notification/publication by this Hon'ble Court in case any amendment/instructions are issued/received in this behalf by the appropriate Government and subject to the final decision of RSA No. 3311 of 2013.
- 2.** Please also go through the relevant Statutes of the Gazette Notifications with regard to the payment of Court Fees in judicial matters/cases issued by the concerned State Governments from time to time.

Sd/-

Joint Registrar(Judicial-II)

**Table of Rates of ad valorem fees, leviable on the Institution of Suits, as prescribed in the Court-fees Act, 1870**

<b>When the amount or value of subject-matter exceeds</b>	<b>But does not exceed</b>	<b>Proper Fees</b>
<b>1</b>	<b>2</b>	<b>3</b>
<b>Rs.</b>	<b>Rs.</b>	<b>Rs. P</b>
--	5	0.50
5	10	1.00
10	15	1.50
15	20	2.00
20	25	2.50
25	30	3.00
30	35	3.50
35	40	4.00
40	45	4.50
45	50	5.00
50	55	5.50
55	60	6.00
60	65	6.50
65	70	7.00
70	75	7.50
75	80	8.00
80	85	8.50
85	90	9.00
90	95	9.50
95	100	10.00
100	110	11.00
110	120	12.00
120	130	13.00
130	140	14.00
140	150	15.00
150	160	16.00
160	170	17.00
170	180	18.00
180	190	19.00
190	200	20.00

200	210	21.00
210	220	22.00
220	230	23.00
230	240	24.00
240	250	25.00
250	260	26.00
260	270	27.00
270	280	28.00
280	290	29.00
290	300	30.00
300	310	31.00
310	320	32.00
320	330	33.00
330	340	34.00
340	350	35.00
350	360	36.00
360	370	37.00
370	380	38.00
380	390	39.00
390	400	40.00
400	410	41.00
410	420	42.00
420	430	43.00
430	440	44.00
440	450	45.00
450	460	46.00
460	470	47.00
470	480	48.00
480	490	49.00
490	500	50.00
500	510	76.50
510	520	78.00
520	530	79.50
530	540	81.00
540	550	82.50
550	560	84.00
560	570	85.50

570	580	87.00
580	590	88.50
590	600	90.00
600	610	91.50
610	620	93.00
620	630	94.50
630	640	96.00
640	650	97.50
650	660	99.00
660	670	100.50
670	680	102.00
680	690	103.50
690	700	105.00
700	710	106.50
710	720	108.00
720	730	109.50
730	740	111.00
740	750	112.50
750	760	114.00
760	770	115.50
770	780	117.00
780	790	118.50
790	800	120.00
800	810	121.50
810	820	123.00
820	830	124.50
830	840	126.00
840	850	127.50
850	860	129.00
860	870	130.50
870	880	132.00
880	890	133.50
890	900	135.00
900	910	136.50
910	920	138.00
920	930	139.50
930	940	141.00

940	950	142.50
950	960	144.00
960	970	145.50
970	980	147.00
980	990	148.50
990	1,000	150.00
1,000	1,100	162.20
1,100	1,200	174.40
1,200	1,300	186.60
1,300	1,400	198.80
1,400	1,500	211.00
1,500	1,600	223.20
1,600	1,700	235.40
1,700	1,800	247.60
1,800	1,900	259.80
1,900	2,000	272.00
2,000	2,100	284.20
2,100	2,200	296.40
2,200	2,300	308.60
2,300	2,400	320.80
2,400	2,500	333.00
2,500	2,600	345.20
2,600	2,700	357.40
2,700	2,800	369.60
2,800	2,,900	381.80
2,900	3,000	394.00
3,000	3,100	406.20
3,100	3,200	418.40
3,200	3,300	430.60
3,300	3,400	442.80
3,400	3,500	455.00
3,500	3,600	467.20
3,600	3,700	479.40
3,700	3,800	491.60
3,800	3,900	503.80
3,900	4,000	516.00
4,000	4,100	528.20



4,100	4,200	540.40
4,200	4,300	552.60
4,300	4,400	564.80
4,400	4,500	577.00
4,500	4,600	589.20
4,600	4,700	601.40
4,700	4,800	613.60
4,800	4,900	625.80
4,900	5,000	638.00
5,000	5,250	662.40
5,250	5,500	686.80
5,500	5,750	711.20
5,750	6,000	735.60
6,000	6,250	760.00
6,250	6,500	784.40
6,500	6,750	808.80
6,750	7,000	833.20
7,000	7,250	857.60
7,250	7,500	882.00
7,500	7,750	906.40
7,750	8,000	930.80
8,000	8,250	995.20
8,250	8,500	979.60
8,500	8,750	1,004.00
8,750	9,000	1,028.40
9,000	9,250	1,052.80
9,250	9,500	1,077.20
9,500	9,750	1,101.60
9,750	10,000	1,126.00
10,000	10,500	1,162.50
10,500	11,000	1,199.00
11,000	11,500	1,235.50
11,500	12,000	1,272.00
12,000	12,500	1,308.50
12,500	13,000	1,345.00
13,000	13,500	1,381.50
13,500	14,000	1,418.00

14,000	14,500	1,454.50
14,500	15,000	1,491.00
15,000	15,500	1,527.50
15,500	16,000	1,564.00
16,000	16,500	1,600.50
16,500	17,000	1,637.00
17,000	17,500	1,673.50
17,500	18,000	1,710.00
18,000	18,500	1,746.50
18,500	19,000	1,783.00
19,000	19,500	1,819.50
19,500	20,000	1,856.00
20,000	21,000	1,904.80
21,000	22,000	1,953.60
22,000	23,000	2,002.40
23,000	24,000	2,051.20
24,000	25,000	2,100.00
25,000	26,000	2,148.80
26,000	27,000	2,197.60
27,000	28,000	2,246.40
28,000	29,000	2,295.20
29,000	30,000	2,344.00
30,000	32,000	2,392.80
32,000	34,000	2,441.60
34,000	36,000	2,490.40
36,000	38,000	2,539.20
38,000	40,000	2,588.00
40,000	42,000	2,636.80
42,000	44,000	2,685.60
44,000	46,000	2,734.40
46,000	48,000	2,783.20
48,000	50,000	2,832.00
50,000	55,000	2,880.80
55,000	60,000	2,929.60
60,000	65,000	2,978.40
65,000	70,000	3,027.20
70,000	75,000	3,076.00

75,000	80,000	3,124.80
80,000	85,000	3,173.60
85,000	90,000	3,222.40
90,000	95,000	3,271.20
95,000	1,00,000	3,320.00
1,00,000	1,05,000	3,368.80
1,05,000	1,10,000	3,417.60
1,10,000	1,15,000	3,466.40
1,15,000	1,20,000	3,515.20
1,20,000	1,25,000	3,564.00
1,25,000	1,30,000	3,612.80
1,30,000	1,35,000	3,661.60
1,35,000	1,40,000	3,710.40
1,40,000	1,45,000	3,759.20
1,45,000	1,50,000	3,808.00
1,50,000	1,55,000	3,856.80
1,55,000	1,60,000	3,905.60
1,60,000	1,65,000	3,954.40
1,65,000	1,70,000	4,003.20
1,70,000	1,75,000	4,052.00
1,75,000	1,80,000	4,100.80
1,80,000	1,85,000	4,149.60
1,85,000	1,90,000	4,198.40
1,90,000	1,95,000	4,247.20
1,95,000	2,00,000	4,296.00
2,00,000	2,05,000	4,344.80
2,05,000	2,10,000	4,393.60
2,10,000	2,15,000	4,442.40
2,15,000	2,20,000	4,491.20
2,20,000	2,25,000	4,540.00
2,25,000	2,30,000	4,588.80
2,30,000	2,35,000	4,637.60
2,35,000	2,40,000	4,686.40
2,40,000	2,45,000	4,735.20
2,45,000	2,50,000	4,784.00
2,50,000	2,55,000	4,832.80
2,55,000	2,60,000	4,881.60

2,60,000	2,65,000	4,930.40
2,65,000	2,70,000	4,979.20
2,70,000	2,75,000	5,028.00
2,75,000	2,80,000	5,076.80
2,80,000	2,85,000	5,125.60
2,85,000	2,90,000	5,174.40
2,90,000	2,95,000	5,223.20
2,95,000	3,00,000	5,272.00
3,00,000	3,05,000	5,320.80
3,05,000	3,10,000	5,369.60
3,10,000	3,15,000	5,418.40
3,15,000	3,20,000	5,467.20
3,20,000	3,25,000	5,516.00
3,25,000	3,30,000	5,564.80
3,30,000	3,35,000	5,613.60
3,35,000	3,40,000	5,662.40
3,40,000	3,45,000	5,711.20
3,45,000	3,50,000	5,760.00
3,50,000	3,55,000	5,808.80
3,55,000	3,60,000	5,857.60
3,60,000	3,65,000	5,906.40
3,65,000	3,70,000	5,955.20
3,70,000	3,75,000	6,004.00
3,75,000	3,80,000	6,052.80
3,80,000	3,85,000	6,101.60
3,85,000	3,90,000	6,150.40
3,90,000	3,95,000	6,199.20
3,95,000	4,00,000	6,248.00

**Note:-**

**And when the amount or value of the subject matter exceeds Rs. 4,00,000/- (four lacs) the proper fee leviable shall be Rs. 6248 (six thousand two hundred and forty-eight) plus forty-eight rupees eighty naye paise for each five thousand or part thereof, in excess of Rs. 4,00,000 (four lacs).**